

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1323/98

New Delhi this the 11th day of August, 1998. (5)

Hon'ble Shri T.N. Bhat, Member (J)
Hon'ble Shri S.P. Biswas, Member (A)

1. Shri Arun Kumar Sharma,
S/o Shri Ram Chander.

2. Sh. Kalu Ram,
S/o Sh. Karan Singh.

3. Sh. Muni Raj Tyagi,
S/o Sh. Mahavir Prasad
C/o R.A. Tyagi,
142-A, J&K Pocket,
Dilshad Garden,
Shahdara, Delhi.

.... Applicant

(through Sh. D.K. Garg, advocate)

versus

1. Union of India,
through the Secretary,
Ministry of Defence,
Government of India,
South Block,
New Delhi.

2. Director General,
Ordnance Factories,
Auckland Road,
Calcutta.

3. General Manager,
Ordnance Factory,
Muradnagar,
Ghaziabad(UP).

.... Respondents

ORDER(ORAL)

Hon'ble Shri T.N. Bhat, Member (J)

The learned counsel for the applicants states that this O.A. appears to have been filed by mistake in this Tribunal and the matter is already pending before the Hon'ble High Court. He accordingly seeks permission to withdraw the O.A. Permission prayed for is granted and the O.A. is dismissed as withdrawn.

by me
11.8.98

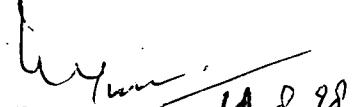
(6)

MA-1478/98

Since the main O.A. has already been disposed of as withdrawn, this M.A. does not survive. It is accordingly disposed of.


(S.P. Biswas)

Member (A)


(T.N. Bhat)

Member (J)

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